

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 01
(IB)-239(PB)/2023

IN THE MATTER OF:

Vipul Jain and Rachna Jain

.... Petitioner/Applicant

v.

Raheja Developers Limited

.... Respondent

Order u/s. 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 02.07.2024

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Re-notified to 03.07.2024.

Sd/-
KAMAL SULTANPURI
(JOINT REGISTRAR)

Shubham Pandya – 02.07.2024